

(b) the number of Members of Parliament among them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUDODH KANT SAHAY): (a) 318.

(b) 99.

Strike by Council for cement and Building Material

1735. SHRI CHHEDI PASWAN: Will the PRIME MINISTER be pleased to state:

(a) whether the scientists and workers of the National Council for Cement and Building Material have come on strike in support of their demands; and

(b) if so, the details of their demands and the steps being taken by the Government in the matter?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) A relay hunger strike against promotion policy was organised outside National Council for Cement and Building Materials (NCB) Ballabgarh for 6 days i.e. 29, 30 November, and 3, 4, 5 & 6 December, 1990 in which some NCB officials participated.

(b) NCB is an autonomous co-operative research association governed by its own rules and regulations. Rules relating to promotion and conditions of service are framed by NCB's Board of Governors

[English]

Central Deposits for Expansion of Industries in Kerala

1736. SHRI K. MURALEEDHARAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to increase the Central deposit for the expansion of industries in Kerala State;

(b) whether the State Government has requested for the increase in the Central deposit for the purpose of improving and expanding the existing industries; and

(c) if so, the measures contemplated in this regard?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) The Central Public Sector Enterprises do not make any deposits in industries of the State including Kerala.

(b) and (c). Do not arise.

Reports of BICP

1737. SHRI VIDYADHAR GOKHALE: Will the PRIME MINISTER be pleased to state:

(a) the list of industries/companies who have presented the reports, on cost of production of their industrial commodities and the reports prepared by the Bureau of Industrial Cost and Prices, during last three years;

(b) the cases of default, if any with reasons therefor and action taken or proposed to be taken in that regard; and

(c) the dates of laying such reports on the Table of the House?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) Normally, the industries/companies do not present reports on cost of production of their industrial commodities to the BICP. The practice is that the BICP undertakes studies on requests received from the various Ministries/Departments of the Government of India. The BICP calls for